

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

## The Branch Manager, the National Insurance Company Limited Vs Kumkum Devi

Court: Jharkhand High Court

Date of Decision: Jan. 16, 2025

Acts Referred: Motor Vehicle Act, 1988 â€" Section 166

Hon'ble Judges: Gautam Kumar Choudhary, J

Bench: Single Bench

Advocate: Mitul Kumar, Aditya Raman

Final Decision: Disposed Of

## **Judgement**

Monthly Income Rs.10,000 + 25%", "Rs.12,500/-

AnnualÃ, dependencyÃ, afterÃ,

deducting

1/4thÃ, Ã, onÃ, theÃ, livingÃ, andÃ,

personal

expenses of the deceased", Rs. 9375/-

Annual Income, "Rs.9375/-x 12= Rs.1,12,500

Multiplier x 14,"Rs.15,75,000/-

Conventional Head, "Rs.70,000

Total, "Rs.16,45,000/-